

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 31st August, 2023

Pursuant to the order of the Hon'ble Supreme Court dated 25.08.2023 passed in Special Leave Petition (Civil) Diary No. 19206/2023, Hon'ble the Chief Justice has been pleased to designate the following Courts to deal with the matters as indicated in the aforesaid order in respect of the cases which have been transferred to Central Bureau of Investigation (CBI) for investigation in the online mode:

- 1. The Special Judge, CBI & NIA, Assam and**
- 2. The Courts of Chief Judicial Magistrate, Kamrup (Metro), Guwahati as well as Additional Chief Judicial Magistrate, Kamrup (Metro), Guwahati.**

The Presiding Officers of the above Courts are permitted to take the services of the interpreters, preferably from the staff of the Gauhati High Court or District Courts, who are conversant with the languages spoken in the state of Manipur.

By Order,
Sd/- Upal Rajbhowa
REGISTRAR (VIGILANCE)

Memo No. HC.VII- 29/2023 /9135-9149/A. **Dated 31-08-2023**

Copy forwarded to for information and necessary action:-

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Registrar General, Manipur High Court.
3. The Director, Central Bureau of Investigation, New Delhi.
4. The Director General of Police, Manipur/Assam.
5. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The District & Sessions Judge, Kamrup (Metro), Guwahati.
8. The Special Judge, CBI & NIA, Assam.

9. The Office of the Head of Zone (NE), Central Bureau of Investigation, First Floor, opposite Balaji temple, NH 37, Guwahati 35.
10. The Chief Judicial Magistrate, Kamrup (Metro), Guwahati.
11. The Additional Chief Judicial Magistrate, Kamrup (Metro), Guwahati.
12. The Private Secretary to Hon'ble Mr. Justice / Mrs. Justice _____ Gauhati High Court, Guwahati.
13. The Project Manager, Gauhati High Court, Guwahati

(He is requested to upload the notification in the official website of the Gauhati High Court, Guwahati.)

14. The C.A. to Registrar General / Registrar (Admn.) / Registrar (Vigilance) / Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
15. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

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31/08/23

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI